

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.04/BB/2018	-	For compliance of objections	Rule 6 of IB	Firefly Creative Studio Pvt Ltd Vs Rockline Entertainments Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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33. *Smayana Basu*
Mallik

Petitioner -
Firefly Creative Studios
Pvt Ltd.

Smayana Basu

ORDER

Counsel for Petitioner is present. He undertakes to file Bank Statement in the Registry. Issue notice to Corporate Debtor. Registry to prepare notice; Counsel to collect notice and serve on Corporate Debtor and file proof of service. List it on 13.03.2018.

[Signature]
Member (T)

[Signature]
Member (J)